NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

> PRESENT: SHRI CH.MOHD SHARIEF TARIO (JUDICIAL MEMBER) SHRI S.VIJAYARAGHVAN TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/ (HB)/2017

NAME OF THE PETITIONER(S)

: SMALL INDUSTIRES DEVELOPMENT BANK OF

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) C-P. HEMKUMAR For Petitiones for Gramesh & Gramesh

ORDER

Counsel for petitioner present and submitted that he has got an information that the Corporate Debtor company is under the process of winding up. He undertakes to produce the order passed by the Hon'ble High Court of Madras pertaining to the winding up of Corporate Debtor company and prayed time. At request, time is enlarged. Put up on 04.07.2017 at 02.30 P.M.

S. vijagar-glovan. (S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF/TARIO) (MEMBER (JUDICIAL)